

# **CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**

**w.e.f. 02.02.2026**

## **DIVISION BENCHES**

1	<b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice Rajesh Shankar</b>	<b>Monday to Thursday (Whole Day)</b>	<ul style="list-style-type: none"><li>• LPA : [Fresh Filing, Orders, Admission &amp; Hearing]</li><li>• WPT; T.A.; Tax Cases; Company Appeal:- Fresh filing, Orders, Admission &amp; Hearing</li><li>• Cases referred to D.B.</li><li>• Writ petitions challenging Vires &amp; Validity of Acts and Rules</li><li>• All matters relating to Tender (excluding admitted contractual dues) , Auction/E-Auction :- Orders, Admission &amp; Hearing</li><li>• Cases related to Judicial Officers</li><li>• Matters relating to staff of the High Court and District Judiciary</li><li>• All matter relating to High Court and Dist. Judiciary irrespective of any assignment made prior on 19.01.2026</li><li>• Cont. (Appl.)</li><li>• Arbitration Appeals of value more than Rs. 2 crores</li><li>• Commercial Appellate Division including all matters arising out of Commercial Courts</li><li>• W.P.(PIL):- Fresh filing, Orders, Admission.</li><li>• All matters relating to Mines (including Minor Mineral)</li><li>• All residual and other matters.</li><li>• Tied up and Assigned matters</li></ul>
2	<b>Hon'ble Mr. Justice Sujit Narayan Prasad &amp; Hon'ble Mr. Justice Arun Kumar Rai</b>	<b>(Monday &amp; Tuesday) (Whole Day) (Wednesday (1<sup>st</sup>Half) (Thursday &amp; Friday) (Whole Day)</b>	<ul style="list-style-type: none"><li>• F.A.(D.B.) :- Orders, Admission &amp; Hearing</li><li>• CAT matters</li><li>• A.C.(D.B.)</li><li>• D. Ref.: - Orders, Admission &amp; Hearing</li><li>• Cr. Appeal (D.B.):- [upto 2000]: - Hearing.</li><li>• Cr. Appeal (D.B.):- [Year upto 2018]: - Hearing (In Custody)</li><li>• Cr. M.P. (DB)</li><li>• Cr. Rev. (DB)</li><li>• Cont.(Cvl.)(D.B.); Cont.(Cr.)</li><li>• W.P.(Cr) arising out of preventive detention :- Orders, Admission &amp; Hearing</li><li>• W.P. (Habeas Corpus)</li><li>• Tied up and Assigned matters</li></ul>

3	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay &amp; Hon'ble Mr. Justice Pradeep Kumar Srivastava</b>	<b>(Monday to Wednesday) (Whole Day) (Thursday) (1<sup>st</sup>Half) (Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>• Special Bench for monitoring cases involving MP &amp; MLA</li> <li>• Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench:- Orders, Admission &amp; Hearing</li> <li>• Acq. Appeal (DB)</li> <li>• Cr. Appeal (D.B.):- Fresh Filing, Orders, Admission</li> <li>• Cr. Appeal (D.B.):- [Year 2001 to 2004]:- Hearing.</li> <li>• Cr. Appeal (D.B.):- [Year 2019 onwards]:- Hearing (In Custody)</li> <li>• Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :- Fresh Filing, Orders &amp; Admission</li> <li>• Writ petitions relating to mercy petitions or applications for commutation :-Fresh Filing, Orders, Admission &amp; Hearing.</li> <li>• Tied up and Assigned matters</li> </ul>
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### SINGLE BENCHES

1	<b>Hon'ble The Chief Justice</b>	<b>(Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>• Arbitration Applications filed u/s 11 of Arbitration and Conciliation Act</li> <li>• M.A. (MACT Matters) :- Fresh filing, Orders, Admission &amp; Hearing.</li> <li>• Tied -up &amp;Assigned matters</li> </ul>
2	<b>Hon'ble Mr. Justice Sujit Narayan Prasad</b>	<b>(Wednesday) (After the Division Bench)</b>	<ul style="list-style-type: none"> <li>• A.B.A; B.A; Cr.M.P.; Cr Rev. &amp; Criminal Writ relating to P.M.L. Act :- Fresh filing, Orders, Admission &amp;Hearing</li> <li>• Tied up &amp;Assigned matters</li> </ul>
3	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay</b>	<b>(Thursday) (After the Division Bench)</b>	<ul style="list-style-type: none"> <li>• A.B.A; B.A; Cr.M.P.; Cr Rev. &amp; Criminal Writ relating to N.I.A. Act. :- Fresh filing, Orders, Admission &amp;Hearing</li> <li>• Tied -up &amp;Assigned matters</li> </ul>
4	<b>Sri Ananda Sen, J.</b>	<b>(Monday to Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>• WPS [Year 2021 onwards] :- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>• Arbitration Applications u/s 9 of Arbitration and Conciliation Act &amp; Arbitration Appeals of value less than Rs. 2 crores.</li> <li>• Tied -up &amp;Assigned matters</li> </ul>
5	<b>Hon'ble Mr. Justice Rajesh Shankar</b>	<b>(Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>• Criminal Appeal (S.J)[ Year 2017 to 2021]:- Hearing</li> <li>• Regular Bail:- Fresh Filing</li> <li>• Tied -up &amp;Assigned matters</li> </ul>

6	<b>Hon'ble Mr. Justice Anil Kumar Choudhary</b>	<b>(Monday to Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>• Criminal Miscellaneous Petition arising out of Section 482 Cr.P.C.: Fresh Filing, Orders, Admission &amp; Hearing</li> <li>• Acq. Appeal (S.J.); Acq. Appeal (C); Cr. Appeal (V) :- Fresh Filing, Orders, Admission &amp; Hearing.</li> <li>• Tied –up &amp;Assigned matters</li> </ul>
7	<b>Hon'ble Mr. Justice Rajesh Kumar</b>	<b>(Monday to Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>• WPC [year 2023 onwards](including admitted contractual dues) :- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>• M.A. (Except MACT Matters) :- Fresh filing, Orders, Admission &amp; Hearing.</li> <li>• C.M.P. under Article 227 of Constitution of India:-Fresh filing, Orders, Admission &amp; Hearing.</li> <li>• Tied –up &amp;Assigned matters.</li> </ul>
8	<b>Hon'ble Mrs. Justice Anubha Rawat Choudhary</b>	<b>(Monday to Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>• WPC [year upto 2017](including admitted contractual dues) :- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>• First Appeal (year from 2020 onwards) :- Fresh filing, Orders, Admission &amp; Hearing.</li> <li>• Second Appeal :- Fresh filing, Orders, Admission &amp; Hearing.</li> <li>• Tied –up &amp;Assigned matters</li> </ul>
9	<b>Hon'ble Mr. Justice Sanjay Kumar Dwivedi</b>	<b>(Monday to Friday) (Whole day)</b>	<ul style="list-style-type: none"> <li>• A.B.A.-Fresh filing, Orders &amp;Admission</li> <li>• Criminal Revision :- Fresh filing, Orders, Admission &amp; Hearing.</li> <li>• A.B.A; B.A; Cr.M.P.; Cr Rev. &amp; Criminal Writ relating to Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission &amp; Hearing</li> <li>• All matters related to Fodder Scam:- Orders, Admission &amp;Hearing.</li> <li>• Tied –up &amp; Assigned matters</li> </ul>
10	<b>Hon'ble Mr. Justice Deepak Roshan</b>	<b>(Monday to Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>• WPS [Year upto 2020]:- Fresh Filing, Orders, Admission &amp; Hearing.</li> <li>• WPC [year 2018 to 2022](including admitted contractual dues) :- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>• WPL :-Fresh Filing, Orders, Admission &amp; Hearing</li> <li>• Tied –up &amp; Assigned matters</li> </ul>

11	Hon'ble Mr. Justice Gautam Kumar Choudhary	(Monday to Friday) (Whole day)	<ul style="list-style-type: none"> <li>Regular Bail:- Fresh Filing, Orders, Admission</li> <li>Criminal Writ:- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>Criminal Appeal (S.J)[Year 2022 to 2024]:- Hearing</li> <li>Tied –up &amp;Assigned matters</li> </ul>
12	Hon'ble Mr. Justice Sanjay Prasad	(Monday to Friday) (Whole day)	<ul style="list-style-type: none"> <li>Criminal Appeal (S.J):- Fresh Filing, Orders, Admission</li> <li>Criminal Appeal (S.J) [Year upto 2016]:- Hearing</li> <li>First Appeal (year upto 2019) :- Fresh filing, Orders, Admission &amp; Hearing.</li> <li>C. Ref; Original Criminal Miscellaneous cases (arising out of Company matters):- Fresh Filing, Orders, Admission &amp;Hearing.</li> <li>Tied –up &amp;Assigned matters</li> </ul>
13	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Thursday) (After the Division Bench)	<ul style="list-style-type: none"> <li>Tr Petn (Cvl); C.R., A.C. (SB):- Fresh Filing, Orders, Admission &amp; H earing.</li> <li>Original Criminal Miscellaneous cases (arising out of Company matters):- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>Tr Petn (Crl); Cr. Ref:- Fresh Filing, Orders, Admission &amp;Hearing</li> <li>Tied –up &amp;Assigned matters</li> </ul>
14	Hon'ble Mr. Justice Arun Kumar Rai	(Wednesday) (After the Division Bench)	<ul style="list-style-type: none"> <li>WPC grouping (arising out of Arbitration and Conciliation Act); Company Petitions; Company Appeals (SJ); Suits (arising out of company matters); Testamentary Suits; Probate and Letters of Administration matters:- Fresh Filing, Orders, Admission &amp; Hearing.</li> <li>Criminal Appeal (S.J)[Year 2025 onwards]:- Hearing</li> <li>Tied –up &amp;Assigned matter</li> </ul>

**NOTE:**

- ALL MOTIONS FOR URGENT / ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.***
- LISTING OF C.M.P / CONT.(C) /C.REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER THE CMP/ CONT.(C) /C.REVIEW HAS BEEN PREFERRED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED***
- ALL PART HEARD MATTERS TO STAND RELEASED***